Annexure-7

Name of the corporate debtor: VISA DRUGS & PHARMACEUTICALS PRIVATE LIMITED; Date of commencement of liquidation: 02.02.2021; List of stakeholders as on: 18.02.2022

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

S	l. N	Name of	Category of	Identifica	Details of	claim received	Details of claim admitted						Amount of	Amoun	Amoun	Amount of	Remarks
N	o si	takeholder	stakeholder s	tio n No.									contingen t	t of any	t of	claim under	, if any
١.			(preference		Date of	Amoun t	Amount of claim	Natur e of	Amount covered by lien or	Whether	Amount	% share	claim	mutual	claim	verificatio n	
			shareholder s		receip t	claimed	admitte d	claim	attachmen t pending disposal	lien /	covered	in total		dues,	rejecte		
			/ equity							attachmen t	by	amount of		that	d		
			shareholder s							removed?	guarante e	claims		may be			
			/ partners							(Yes/No)		admitted		set off			
			/ others)														
\vdash	+			l	I					1		1	1	1	I		
F	+		NIL														